

FORM B
PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF ORG INFORMATICS LIMITED

1	Name of Corporate Debtor	ORG INFORMATICS LIMITED
2	Date Of Incorporation of Corporate Debtor	06/04/1976
3	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Gujarat, Dadra and Nagar Haveli
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	L29308GJ1976PLC002889
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Patel Square, 1st Floor, Gorwa Industrial Road, Off. Amar Car Show Room, Gorwa, Vadodara – 390 003, Gujarat
6	Date of Closure of Insolvency Resolution Process	16/07/2019
7	Liquidation Commencement Date of Corporate Debtor	20/11/2019 (Order obtained on 05/12/2019)
8	Name and Registration Number of the Insolvency professional acting as Liquidator	KIRAN SHAH Registration No.: IBBI/IPA-001/IP-P00480/2017-18/10868
9	Address, and e-mail of the liquidator, as registered with the Board	Address: 608, Sakar 1, Near Gandhigram Railway Station, Opp. Nehru Bridge, Ashram Road, Ahmedabad – 380 009 Email: dhruvitks@gmail.com
10	Address, and e-mail to be used for correspondence with the liquidator	Address: As per item 9 above Email: kiranshah.ip@gmail.com
11	Last Date For Submission Of Claims	19/12/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of M/s. ORG INFORMATICS LIMITED on 20.11.2019, which was obtained by liquidator on 05.12.2019.

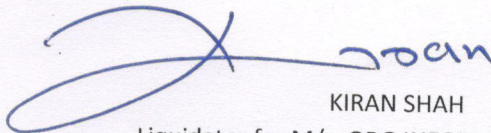
The stakeholders of M/s. ORG INFORMATICS LIMITED are hereby called upon to submit their claims with proof or updated claims on or before 19/12/2019, i.e. 30 days from the liquidation commencement date to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their claims with proof or update their claims by electronic means only. All other stakeholders may submit claims with proof in person, by post or by electronic means

Submission of false or misleading proof of claim shall attract penalties.

Date: 05.12.2019

Place: Ahmedabad


KIRAN SHAH

Liquidator for M/s. ORG INFORMATICS LIMITED
Reg No. IBBI/IPA-001/IP-P00480/2017-18/10868

